

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)**  
**COURT 38 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 22-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100396/2016	WADALA T T POLICE STATION. Vs CHAND MOIDDIN SHAIKH	
2	POCSO SPL CASE	1000503/2018	The State of Chembur Police Station Vs Sanjay Dattu Dabhade	PP
<b><u>DEFENCE EVIDENCE</u></b>				
3	POCSO SPL CASE	1000575/2018	The State of Kalachowaki Police Station Vs Mansur Abdul Samad Khan	PP
<b><u>APPEARANCE</u></b>				
4	POCSO SPL CASE	1000372/2018	The State Mahim Police Station Vs Siraj Abdul Rahim Kureshi	z
5	POCSO SPL CASE	100576/2019	The State of Maharashtra - Gaodevi Police Station Vs Jay Prakash Shah	PP
6	POCSO SPL CASE	100741/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Altamash Aalam Shaikh	PP
7	SPL.CASE	9/2020	The State of Maharashtra - Nagpada Police Station Vs Hakimuddin Kalimuddin Khan	PP
8	SPL.CASE	72/2020	The State of Maharashtra - Chembur Police Station Vs Gorakh Shankar Garje	PP
9	SPL.CASE	100411/2020	The State of Maharashtra - L.T. Marg Police Station Vs Mohammad Islam Ansari	PP
10	SPL.CASE	100439/2020	C.S.T RAILWAY POLICE STATION Vs SHIVAM RAMESH PATWA	PP

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11	SPL.CASE	100440/2020	NIRMAL NAGAR POLICE STATION Vs NILESH VASANT BARGODE	PP
12	SPL.CASE	100445/2020	RCF POLICE STATION Vs SURENDRKUMAR HARKHU PASWAN	PP
13	SPL.CASE	100702/2020	The State of Maharashtra thorough Wadakla Police Station, Mumbai. Vs Mohd. Shoyeb Yar Mohd. Mansuri and others 02	PP
14	REMAND APPL POCSO	100595/2020	The State of Maharashtra Through Byculla Police Station Vs Rakib Malik Shaikh	PP
15	REMAND APPL POCSO	100612/2020	The State Agripada Police Station Vs Mohammad Anas Shahanawaj Ansari	PP
<b><u>N.B.W.READY</u></b>				
16	SESSIONS CASE	100663/2013	The State CST Rly P Stn Vs Mona Mukkaddar Malgi and 7 Ors	

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